POST OFFER ADVERTISEMENT UNDER REGULATION 18 (12) IN TERMS OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF

NIDHI GRANITES LIMITED

Registered Office: 9, Popat Baba Shopping Centre, 2nd floor, Station Road, Santacruz (West), Mumbai, Maharashtra. 400054 Tel. No. +91 22 26491040; Website: www.nidhigranites.com

Open offer for acquisition of up to 1,95,000 ("Equity Share"), representing 26.00% (Twenty Six Percent Only) of the Share Capital (as defined below) of Nidhi Granites Limited ("Target Company"), from the Public Shareholders (as defined below) of the Target Company by Darpan Shah ("Acquirer") together with Devan Pandya ("PAC") in his capacity a person acting in concert with the Acquirer ("Open Offer"). Save and except for the PAC, no other person is acting in concert with the Acquirer for the purpose of this Open Offer.

This post offer advertisement ("Advertisement") is being issued by Pantomath Capital Advisors Private Limited ("Manager to the Offer"), on behalf of the Acquirer pursuant to and in accordance with regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations") in respect of the Open Offer.

This Advertisement should be read in continuation of, and in conjunction with: (a) the Public Announcement dated November 19, 2020 ("PA"); (b) the Detailed Public Statement that was published in all editions of 'Business Standard' (English) and 'Business Standard' (Hindi), Mumbai edition of 'Lakshadeep' (Marathi) on November 26, 2020 (**"DPS"**); (c) the Draft Letter of Offer dated December 04, 2020 (**"DLOF"**); and (d) the Letter of Offer dated January 08, 2021 (**"LOF"**).

Capitalized terms used but not defined in this Advertisement shall have the meanings assigned to such terms in the LoF.

1. **Name of the Target Company** : Nidhi Granites Limited
2. **Name of the Acquirer** : Darpan Shah
3. **Name of the PAC** : Devan Pandya
4. **Name of the Manager to the Offer** : Pantomath Capital Advisors Private Limited
   Name of the Registrar to the Offer : Universal Capital Securities Private Limited
5. **Offer Details** :
   a) **Date of Opening of the Offer** : January 21, 2021
   b) **Date of Closure of the Offer** : February 04, 2021
7. **Date of Payment of Consideration** : February 11, 2021
8. **Details of Acquisition:**

Sr. No	Particulars	Proposed in offer document		Actuals	
1	Offer Price (per Equity Share)	29.00		29.00	
2	Aggregate number of shares tendered in the Offer	1,95,000		35,164	
3	Aggregate number of shares accepted in the Offer	1,95,000		35,164	
4	Size of the Offer (Number of Equity Shares multiplied by Offer Price)	Rs. 56,55,000		Rs. 10,19,756	
5	Shareholding of the Acquirer/PAC before agreements/public announcement • Number • % of Voting Share Capital	 314 0.04%		 314 0.04%	
6	Shares acquired by way of agreements* • Number • % of Voting Share Capital	 4,65,712 62.09%		 4,65,712 62.09%	
7	Shares acquired by way of Open Offer • Number • % of Voting Share Capital	 1,95,000 26%		 35,164 4.69%	
8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	-		-	
9	Post Offer shareholding of Acquirer along with PAC • Number • % of Voting Capital	 6,60,126 88.14%		 5,01,190 66.83%	
10	Pre & Post offer shareholding of the Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	• Number	2,56,244	61,244	2,56,244	2,21,080
	• % of Voting Capital	34.17%	8.17%	34.17%	29.48%

Please note that aggregate shareholding of 3.70% of Dattaprasad Narhar Kulkarni and Ophelia Rodrigues is in the process of re-classification from promoter group to public. Hence, the same has not been considered under the public shareholding.

9. Other Information

The Acquirer and PAC accept full responsibility for the information contained in this Advertisement and shall be jointly and severally responsible for the fulfilment of obligations under the SEBI (SAST) Regulations, 2011 and Subsequent amendments made thereof.

A copy of this advertisement is expected to be available on the websites of SEBI (www.sebi.gov.in)and the BSE Limited (www.bseindia.com) and the registered office of the Target Company.

Issued on behalf of the Acquirer and PAC by the Manager to the Offer

PANTOMATH
Capital Advisors (P) Ltd

PANTOMATH CAPITAL ADVISORS PRIVATE LIMITED
406-408, Keshava Premises, Behind Family Court, Bandra Kurla Complex, Bandra East, Mumbai–400 051 **Tel. No.:**+91 22 61946700; **Fax No.:** +91 22 26598690;
Email: kruthika.shetty@pantomathgroup.com;
Contact Person: Kruthika Shetty; **SEBI Reg. No:** INM000012110

Place: Mumbai
Date : February 15th, 2021

Sunjeet Comm.